

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION
Dated, Agartala, the 19th May, 2023

During the ensuing Summer Vacation of the High Court of Tripura w.e.f. 05.06.2023 to 17.06.2023, the Office will remain open on the following days:

1st Part: 05.06.2023, 06.06.2023, 07.06.2023, 08.06.2023 and 09.06.2023.

2nd Part: 12.06.2023, 13.06.2023, 14.06.2023, 15.06.2023 and 16.06.2023.

Hon'ble the Chief Justice has been pleased to constitute the following Vacation Court during the ensuing Summer Vacation for hearing of urgent matters, if any, **through virtual mode:**

Name of the Presiding Judge	Date
Hon'ble Mr. Justice T. Amarnath Goud	12.06.2023 (Monday)

During the Summer Vacation, the Registry will function from **10:00 am to 05:00 pm** on the day of Vacation Court; and from **10:30 am to 01:30 pm** on all other working days.

Filing of case(s) in the Filing Section shall be allowed on **09.06.2023 (Friday) from 10:30 am to 12:30 pm.**

During the Summer Vacation, Limitation will be regulated as per the Section 4 of the Limitation Act, 1963.

Sd/-
(Vishwajeet Pandey)
Registrar General

No.F.54(1)-HC/2023/13312-46 Dated, Agartala, the 19th May, 2023

Copy to:

1. The Secretary General, Hon'ble Supreme Court of India, New Delhi;
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;

3. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
4. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
5. The Secretary, Ministry of Law & Justice, Department of Justice, New Delhi;
6. The Advocate General, Tripura, Agartala;
7. The Chief Secretary, Government of Tripura, Agartala;
8. The Chairman, Bar Council of Tripura;
9. The President, High Court Bar Association, Agartala;
10. The Secretary, High Court Bar Association, Agartala;
11. The Deputy Solicitor General of India, Government of India;
12. The Government Advocate, High Court of Tripura, Agartala;
13. The Public Prosecutor, High Court of Tripura, Agartala;
14. The Private Secretary-I attached to the Registrar General, High Court of Tripura, Agartala;
15. The Registrar General, All High Courts;
16. The Member-Secretary, Tripura State Legal Services Authority, Agartala;
17. The Director, Tripura Judicial Academy, Agartala;
18. The Registrar (Vigilance), High Court of Tripura, Agartala;
19. The LR & Secretary, Law Department, Government of Tripura, Agartala;
20. The Registrar (Judicial), High Court of Tripura, Agartala;
21. The Secretary, High Court Legal Services Committee; High Court of Tripura, Agartala;
22. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
23. The Joint Registrar, High Court of Tripura, Agartala;
24. All the Deputy Registrars, High Court of Tripura, Agartala;
25. The Chief Librarian, High Court of Tripura, Agartala;
26. All the Assistant Registrars, High Court of Tripura, Agartala;
27. The System Analyst, High Court of Tripura, Agartala with a direction to upload the said Notification in the official website of the High Court of Tripura;
28. All Superintendents/ Court Officer/ Sr. Grade Translator/Court Master(s), High Court of Tripura, Agartala;
29. The Bench Clerk(s), High Court of Tripura, Agartala;
30. The Cash Section, High Court of Tripura, Agartala;
31. The Medical Officer, High Court Medical Unit, High Court of Tripura, Agartala;
32. Notice Board of the Court House;
33. Order File.

Registrar General